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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.03.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr. Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.228/ BB/2018	For admission	Sec 9 of I&B code	M/s Indu Corporation Pvt Ltd	Thakordas & Madagarkar Advocate	M/s BhuwalkaSte ll Industries Ltd	

ADVOCATE FOR PETITIONER/s: ARADHANA LAKHTAKIA
Aradhana
9986670538

ADVOCATE FOR RESPONDENT/s :

VARUN S
Varun S

ORDER

Heard Ms. Aradhana Lakhtakia, learned Counsel for the Petitioner and Shri Varun S., learned Counsel for the Respondent.

At the request of both the learned Counsels, post the case on 02.04.2019.

Member (T)

Krishna

Member (J)

Verified

Court Officer